

further amendments to the West Bengal Rice (Movement control) Order, 1958

- (11) G.S.R. No. 452 dated the 21st April, 1959
- (111) G.S.R. No. 504 dated the 25th April, 1959 making certain amendment to the Delhi Wheat (Export control) Order, 1959 [Placed in Library. See No. LT-1402/59].

1959, which was passed by the Lok Sabha at its sitting held on the 29th April, 1959, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.

DIRECTIONS ISSUED BY THE SPEAKER UNDER THE RULES OF PROCEDURE

Sardar Hukam Singh (Bhatinda): Sir, I beg to lay on the Table a copy each of Direction No 101A and an amendment to Direction No 59 issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha

12-02 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha.—

- (1) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 28th April, 1959, agreed without any amendment to the Indian Lighthouse (Amendment) Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 23rd April, 1959'
- (2) 'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Reserve Bank of India (Amendment) Bill,

12.03 hrs.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

HUNGER STRIKE UNDERTAKEN BY SOME WORKERS OF THE AJUDHIA TEXTILE MILLS, DELHI IN CONNECTION WITH THEIR DEMANDS.

Shri Radha Raman (Chandni Chowk). Sir, under rule 197, I beg to call the attention of the hon Minister of Labour and Employment to the following matter of urgent public importance and I request that he may make a statement thereon:—

Hunger strike undertaken by some workers of the Ajudhia Textile Mills, Delhi in connection with their demands

The Deputy Minister of Labour (Shri Abid Ali): Sir, Shri Brahm Prakash, M.P., met the Labour Minister on the 9th April, 1959, along with the General Secretary and four other office-bearers of the Textile Mill Mazdoor Sangh, Delhi, and handed over to him a representation concerning grievances of the workers of the Ajudhia Textile Mills, Delhi. They were informed that necessary action would be taken urgently in consultation with the authorities concerned

Shri Brahm Prakash, M.P. and Sucheta Kripalani, M.P., met me along with six representatives of the Textile Mill Mazdoor Sangh on 23rd April 1959. The General Manager of the Ajudhia Textile Mills was also invited at this meeting